							Annexure –		4.CVDD 44.00			4= 04 = 0		
			Name of the	corporate debtor:		•						on: 17.01.20	22	
				List	of secured finan	icial creditors (oth			iging to any clas	s of creditor	s)			
				•			(Amount in	(1)						
SI.	Name of	Details of claim received		Details of claim admitted					Amount of continge	Amount of any mutual	claim not	t claim	Remarks, if any	
No.	creditor													
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by	Amount covered by	Whether related	% voting share in CoC	nt claim	dues, that	admitted	under verification	
											may be set-off			
						security interest	guarantee	party?			Set-on			
							NIL							
							NIL							
			Name of the	e corporate debtor:	Monarch Mult	tilayers Private Li	Annexure –		of CIRP: 11.08.	2021; List of	creditors as	on: 17.01.20	22	
SI.	Name of	Details of	Name of the	e corporate debtor:	Monarch Mult	•	Annexure –		of CIRP: 11.08	2021; List of Amount		on: 17.01.20 Amount of	22	Remarks, if
	Name of creditor	Details of		e corporate debtor:		•	Annexure –			Amount	of any			Remarks, if
		Details of		e corporate debtor:		•	Annexure –		Amount of	Amount	of any ies, that	Amount of	Amount of claim	
			claim received		Details of cla	im admitted	Annexure – mited; Date of co	% of voting	Amount of contingent	Amount mutual du	of any ies, that	Amount of claim not	Amount of claim under	-
		Date of	claim received	Amount of claim	Details of cla	im admitted Amount	Annexure – mited; Date of co	% of voting	Amount of contingent	Amount mutual du	of any ies, that	Amount of claim not	Amount of claim under	-
Sl. No.		Date of	claim received	Amount of claim	Details of cla	Amount covered by	Annexure – mited; Date of co	% of voting	Amount of contingent	Amount mutual du	of any ies, that	Amount of claim not	Amount of claim under	-
		Date of	claim received	Amount of claim	Details of cla	Amount covered by	Annexure – mited; Date of co	% of voting	Amount of contingent	Amount mutual du	of any ies, that	Amount of claim not	Amount of claim under	
		Date of	claim received	Amount of claim	Details of cla	Amount covered by	Annexure – mited; Date of co Whether related party?	% of voting	Amount of contingent	Amount mutual du	of any ies, that	Amount of claim not	Amount of claim under	-